

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
IA No. 176/JPR/2024
IA No. 276/JPR/2024
CP No. (IB)- 63/7/JPR/2023
Under Section 7 of IBC, 2016

In the matter of:

Jumbo Finvest (India) Ltd.

.... Financial Creditor

Versus

Suvaas Homes Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Financial Creditor : Prateek Kedawat, Adv.
Mohd. Bilal, Adv.

For the Corporate Debtor : Bhrigu Sharma, Adv.
Himanshu Kaushik, Adv.

ORDER

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Petitioner. Mr. Himanshu Kaushik, Adv. appearing on behalf of the Respondent submits that arguing counsel is on his legs before Hon'ble High Court of Rajasthan, Jodhpur Bench. On his request, the matter is adjourned. List the matter on 24.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 08, 2024